

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1332 OF 2024**

In the matter of:

Kashmir Singh

Applicant(s)

Vs.

State of Himachal Pradesh

Respondent(s)

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Filed by Adv.Soni Singh
(On behalf of Central Pollution Control Board)

Dated: 04.10.2025

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1332/2024

In the matte of:
Kashmir Singh

Applicant

Vs.

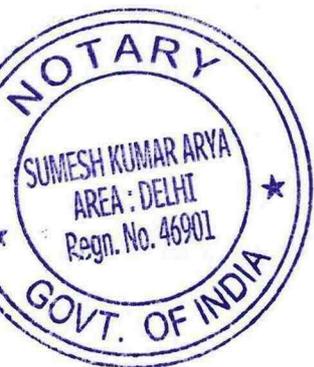
State of Himachal Pradesh & Ors.

Respondent

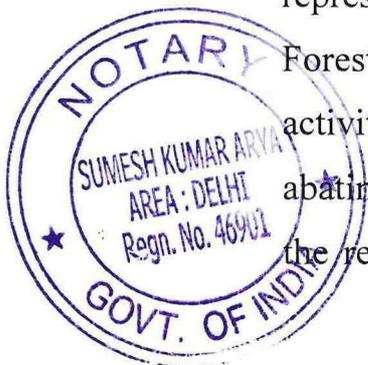
**REPLY ON BEHALF OF THE RESPONDENT NO. 4, CENTRAL
POLLUTION CONTROL BOARD**

1. That, Hon'ble NGT vide order dated 18.07.2025 has sought additional responses of Respondent 4 i.e. Central Pollution Control Board (hereinafter referred as CPCB) in the instant matter. Thereby, the reply is made in this instant Original Application i.e. OA No. 1332/2024 titled Kashmir Singh versus State of Himachal Pradesh & Ors in succeeding paragraphs.
2. That CPCB is a statutory Board, entrusted with the powers and functions under Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and various Waste Management Rules notified under the Environment (Protection) Act, 1986.
3. That the Hon'ble NGT vide order dated 17.04.2025 in the subject matter directed as follow:

Para 9: 'That vide order dated 10.12.2015 passed in O.A. No. 157 of 2014 titled Sarv Shikshit Evam Vs. State of H.P. & Ors. Environmental compensation of Rs. 50 lakhs was imposed upon the Project Proponent out of which amount of Rs.20 lakhs each was to be deposited with CPCB and HSPCB, amount of Rs. 10 lakhs were to be deposited with government hospital in Bilaspur'.



4. That in compliance of the directions issued by Hon'ble NGT, it is humbly submitted that the Environmental compensation (EC) amount of ₹20 Lakh, levied vide Hon'ble NGT order dated 10.12.2015 in OA No. 157/2014, has been deposited with CPCB dated 23.6.2016. Further in compliance to Hon'ble NGT direction regarding utilization of the funds, CPCB vide letter dated 28.01.2025 and 29.4.2025 requested SPCB to submit proposal for utilization of EC deposited with both CPCB and SPCB.
5. The response from the concerned SPCB i.e. Himachal Pradesh State Pollution Control Board was received vide letter (**Annexure-I**) dated 30.8.2025 having proposal of various activities from (i) Deputy Conservator of Forests, Bilaspur Division and (ii) Gram Panchayat Barmana, for utilisation of the said fund.
6. That the proposal(s) so received have been evaluated by the Committee comprising of the Member Secretary, Central Pollution Control Board (CPCB), Scientist F & Divisional Head IPC-II (CPCB), Scientist E & Divisional Head R&D (CPCB), Divisional Head – Finance & Accounts (CPCB), and, Scientist C IPC II Division (CPCB).
7. That the meeting of the aforesaid Committee for evaluation of the received proposals was held on September 25, 2025 through video conference. The meeting was also attended by Regional Directorate Chandigarh, Regional Officer Bilaspur, Himachal Pradesh Pollution Control Board, representatives of Block Development Office, Barmana and Divisional Forest Office, Bilaspur. The Committee deliberated and decided to fund 05 activities (among the various activities as submitted) which will help in abating air pollution in the region with improved environment. Based on the recommendation of the committee, CPCB obtained the timeline and



cost break up vide communication dated 25.9.2025 and 30.9.2025 from Deputy Conservator of Forest (Bilaspur) and Gram Panchayat Barmana respectively along with declarations that no other source of funding is available for such activities. Upon receipt of necessary information, it was decided to utilize the fund for the activities as given below:

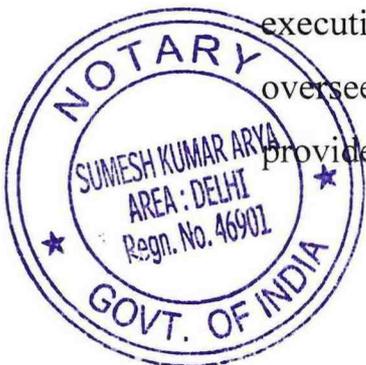
A. Proposal of Forest Department, Bilaspur				
S. No.	Activities	Expected outcome and recommendation	Budget for the activity	Time line
1	Plantation of 400 tall plants per hectare:	The action will help in air pollution attenuation and therefore recommended.	Rs 1.6 lakh	Work will be executed in the month of July, 2026.
2	Contour trenches, brush wood, check dams, vegetative bunds:	The action will lead to air pollution abatement by way of soil bonding with moisture, improved vegetative cover and therefore recommended.	Rs 10.0 lakh	Work will be completed in the current financial year i.e. 2025-2026.
3	Earthen farm ponds	The action will help in improved soil bonding, soil moisture, micro environment and vegetation and therefore recommended.	Rs 3.0 lakh	Work will be completed in the current financial year i.e. 2025-2026.
	Shrub/grass hedging, vegetative erosion barrier:	The action will help in air pollution attenuation and therefore recommended.	Rs 40,000	Work will be completed in the current financial year i.e. 2025-2026.



	Total	Recommended.	Rs. 15 lakh	
Proposal of Gram Panchayat Barmana				
1	Segregation shed	The action will help in solid waste segregation and to prevent waste littering and burning having potential of air pollution.	5 lakh	Within six months of receipt of funds by Panchayat.
	Total	Recommended	5 lakh	

The activities with quantum of work and timeline are given at **Annexure-II**.

8. It is humbly submitted that it was also decided that the available fund of Rs 20 lakh at CPCB may be utilised for above mentioned activities. Such activities for utilisation and remediation are afforestation programme, catchment area treatment, water harvesting structure, and soil conservation measure comprising of activities e.g. contour trenching, check dams, vegetative bunds, earthen farm ponds, grass hedging, vegetative erosion barriers, segregation shed. The action points selected will help in air pollution abatement with improved green vegetative cover, soil bonding, soil moisture and improved environment in the area.
9. That the committee has also recommended that the funds shall be transferred through HPPCB to the (i) Deputy Conservator of Forests, Bilaspur Division and (ii) Gram Panchayat Barmana who will be executing agency for the respective activities. The HPPCB will oversee/monitor the completion of the actions points from the funds provided within the time line as given in Annexure.



10. That CPCB is accordingly transferring Rs. 20 Lakhs to HPPCB and request has been made to HPPCB to obtain account details for the same. Subsequently, HPPCB shall transfer Rs. 15 Lakhs to the Deputy Conservator of Forests, Bilaspur Division and Rs. 05 lakhs to the Gram Panchayat Barmana who will be executing agency for the respective activities, subject to the approval of the plan by this Hon'ble Tribunal. The HPPCB has also been requested to oversee/monitor the completion of the actions points from the funds provided within the time line and send Utilisation Certificate to CPCB along with report and photographs.

11. That this answering Respondent No. 4, CPCB craves the leave of the Hon'ble NGT to file additional reply/response, in future.

12. In light of the above submissions and recommendation(s) of the Report of the Joint Committee it is respectfully submitted that this Answering respondent i.e. C.P.C.B., shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in the instant Original Application.

P. Gargava

(Prasoon Gargava)

Scientist 'F'

Central Pollution Control Board

04.10.2025



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PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1332/2024

In the matte of:

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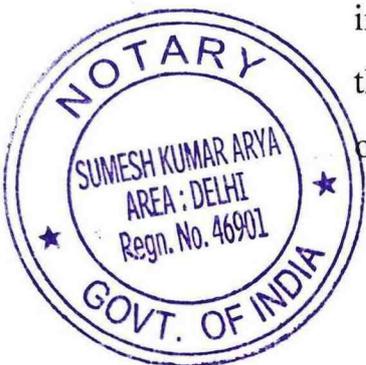
State of Himachal Pradesh & Ors.

Respondent

AFFIDAVIT

I, **Prasoon Gargava** working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 1 in the above matter, do hereby solemnly affirm, declare on oath and state as under:

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the



same are read over and explained to me and are not repeated herein for the sake of brevity.

P. Gargava

DEPONENT

प्रसून गार्गव / Prasoon Gargava
 वैज्ञानिक 'एफ' एवं प्रभाग प्रमुख (आई.पी.सी.-II) / Scientist 'F' & Divisional Head (PC-II)
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
 (M/o Environment, Forest & Climate Change, Govt. of India)
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

04 OCT 2025

Verified at Delhi on this day of _____ 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis- stated.

P. Gargava

DEPONENT

प्रसून गार्गव / Prasoon Gargava
 वैज्ञानिक 'एफ' एवं प्रभाग प्रमुख (आई.पी.सी.-II) / Scientist 'F' & Divisional Head (PC-II)
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 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
 (M/o Environment, Forest & Climate Change, Govt. of India)
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032



ATTESTED
[Signature]
 NOTARY PUBLIC, DELHI
 GOVT. OF INDIA

04 OCT 2025



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001
✉ pcbobilaspur2@gmail.com 🌐 <http://hpspcb.nic.in/>



No. PCB/RO/BLP/(167) OA No. 1332/2024/- 1056-59

Dated- 30/08/2024

To

✓ Dr. Narender Sharma,
Scientist 'F', CPCB RD, Chandigarh.

Subject: Order dated 18.07.2025 passed by Hon'ble NGT in O.A. No. 1332/2024 titled **Kashmir Singh V/s State of Himachal Pradesh: Reference of Hon'ble NGT order dated 10.12.2015 in O.A. No. 157 of 2014 Sarv Shikshit Evam Brozgar Janhit Sangharsh Samiti Barmana versus State of Himachal Pradesh in the recent order dated 02.12.2024 and 17.04.2024 in OA no. 1332 of 2024.**

Sir,

Whereas, CPCB has sought proposal for Utilization of Rs. 20 Lacs deposited with them from HPSPCB. In this regard, it is submitted that CPCB has total Rs. 25 Lacs deposited with them after the repayment of 25% amount i.e. Rs. 5 Lacs to CPCB as per orders of Hon'ble NGT in OA No. 279/2016 titled as Kumar Gaurav Vs. Laureate Build Well Pvt. Ltd & Ors order dated 07.02.2017.

Whereas, this office vide letter No. PCB/RO/BLP/(167) OA No. 1332/2024-686-88 dated 11.07.2025 and letter No. PCB/RO/BLP/(167) OA No. 1332/2024-705-07 dated 14.07.2025 has sought proposals from Divisional Forest Officer Bilaspur, Distt. Bilaspur and Block Development Officer Sadar, Distt. Bilaspur respectively for utilization of said EC amount to Rs. 25 Lacs in surrounding areas of ACC Cement Plant which helps in improving the air quality of the area and for the development of sustainable ecosystem.

In response to aforementioned letters, Divisional Forest Officer Bilaspur and Block Development Officer Sadar has submitted their proposals for utilization of said amount which are enclosed as **Annexure-1** and **Annexure-2** respectively.

→ 15/08/24 → 19/08/24

In this regard, you are requested to kindly peruse the proposals submitted by Divisional Forest Officer Bilaspur and Block Development Officer Sadar for the utilization of Rs. 25 Lacs deposited with CPCB so that further course of action and proposal could be submitted to CPCB well within time.

Encl: As above

Yours faithfully,

[Signature]

Regional Officer

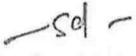
HPSPCB Regional Office Bilaspur

☎ 01978-223550

Copy forwarded to:

1. The Member Secretary, HP State Pollution Control Board Shimla for information, please,

2. The In-charge Consent Branch, HP State Pollution Control Board Shimla for information, please.
3. The In-charge Law Branch, HP State Pollution Control Board Shimla for information, please.


Regional Officer
HPSPCB Regional Office Bilaspur
 01978-223550

1035

No. Acctt/NGT/ 3/88
HP Forest Department

From:- Deputy Conservator of Forests,
Bilaspur Forest Division,
District Bilaspur, HP

To:- Regional Officer,
HPSPCB Regional Office Bilaspur
District Bilaspur, HP

Dated Bilaspur, the 17/7/2025

Subject:- OA No. 1332/2024 titled as Kashmir Singh V/s State of H.P. & Ors.
pending before NGT, New Delhi..

Sir,

Kindly refer to your good office letter No. PCB/RO/BLP/(167) OA No. 1332/2024-686-88 dated 11.07.2025, on the subject cited above.

In this context, it is submitted that proposal for sustainable water resource development to improve air quality and ecosystem health in the vicinity of ACC Cement plant, Barmana amounting to Rs. 15.00 Lakh are enclosed herewith in respect of Bilaspur Forest Division, District Bilaspur, HP.

This is for favour of information and necessary action at your end, please.

Encls:- As above.

Yours faithfully,

Deputy Conservator of Forests,
Bilaspur Forest Division,
Ph. No. 01978-224809
Email:- head-fordivbil-hp@hp.gov.in

Proposal for Sustainable Water Resource Development to Improve Air Quality and Ecosystem Health in the Vicinity of ACC Cement Plant, Barmana

Project Title:

Sustainable Water Resource Development for Moisture-Deficient Forest Catchments of Sadar Range, Bilaspur Forest Division, Himachal Pradesh

Proposed Budget: ₹15.00 Lakh

Implementing Agency: Forest Department, Bilaspur Forest Division, Himachal Pradesh

Executive Summary

The Bilaspur Forest Division, located in the sub-tropical Shivalik foothills of Himachal Pradesh, is increasingly grappling with critical ecological challenges such as water scarcity, soil erosion, loss of green cover, and declining air quality particularly in and around the industrial zone surrounding the ACC Cement Plant at Barmana. The degradation of forest catchments and the drying up of traditional water sources have further intensified ecological imbalances, leading to increased surface runoff, dust pollution, and reduced natural air filtration capacity.

In response, this proposal seeks a financial grant of ₹15.00 lakh to implement a comprehensive eco-hydrological restoration and soil moisture enhancement project in the degraded forest areas adjacent to the ACC Cement Plant. The proposed initiative aims to recharge groundwater, rejuvenate springs, and restore soil moisture, thereby supporting microclimate regulation and significantly reducing airborne dust levels. These interventions will collectively improve local air quality and contribute to the development of a resilient, sustainable forest ecosystem.

Moreover, this area is highly prone to forest fires, especially during dry seasons, owing to persistent moisture deficiency. By restoring moisture levels, the initiative will also aid in fire prevention and mitigation. In recent years, wildlife in the area has suffered due to water scarcity, often straying towards roads and human habitations during the summer or fire season in search of water, leading to accidents and fatalities. Enhancing water availability through this project will provide critical support to local wildlife and help mitigate such conflicts, ensuring a safer environment for both biodiversity and local communities.

Background & Justification

The ACC Cement Plant is located in the Jamthal Beat of the Sadar Range within the Bilaspur Forest Division. The adjoining beats Chamyon and Panjgai are also facing mounting environmental stress due to the plant's proximity and associated activities. The forests in these beats are severely moisture-deficient and highly prone to fires, with frequent forest fire incidents primarily caused by prolonged dryness and degraded vegetation.

Key environmental concerns in the region include:

- Drying up of natural springs and seasonal streams
- Sparse forest cover and severely degraded slopes
- Increased airborne dust due to exposed soil and deforestation
- Low soil moisture and poor root-zone water retention
- Decline in natural ecosystem services such as carbon sequestration and air purification

In light of these pressing issues, the proposed project aims to restore degraded forest patches surrounding the ACC Cement Plant by reviving local hydrological systems, enhancing soil moisture retention, and strengthening the area's resilience to climate stress. These restoration efforts are critical not only for ensuring sustained water availability but also for promoting biodiversity, mitigating forest fire risk, and securing the livelihoods of communities that depend on healthy forest ecosystems.

Project Objectives

1. Restore hydrological functionality in degraded forest catchments using nature-based eco-engineering solutions.
2. Enhance air quality by increasing forest vegetation, moisture retention, and green cover near the ACC Cement Plant.
3. Rejuvenate springs and traditional water bodies through catchment area treatments and recharge structures.
4. Improve forest productivity and biodiversity through moisture enhancement and soil conservation.
5. Reduce dust pollution by vegetative barriers and ground cover restoration.
6. Promote community participation in planning, monitoring, and sustainable management of natural resources.
7. Establish a replicable model for forest-based ecological restoration in industrial-adjacent areas.

Project Area Profile:

- **Range:** Sadar
- **Beats:** Jamthal, Panjgai

Project Components and Activities:

Component	Activities	Budget (INR in Lakh)
Afforestation Programme	Plantation 400 tall plants per hact	1.60
Catchment Area Treatment	Contour trenches, Brush wood check dams, vegetative bunds	10.00
Water Harvesting Structures	Earthen Farm ponds	3.00
Soil Conservation Measures	Shrub/grass hedging, Vegetative erosion barriers,	40000
	Total	15.00

Implementation Methodology:**1. Baseline Assessment (GIS & Field Surveys):**

This step involves mapping the current conditions of forest catchments and water resources using Geographic Information Systems (GIS). It includes identifying:

- Moisture-deficient compartments,
- Locations of dried springs and water bodies,
- Soil type, slope, vegetation, and erosion-prone areas.

Field teams will conduct ground-truthing to verify GIS data, record spring discharge data, and note the state of existing structures. This forms the foundation for planning interventions.

2. Micro-Planning and Community Engagement: Beat-Wise Detailed Planning

Micro-planning is done at the beat and compartment level, in close collaboration with:

- Forest officials (Range Officers, Beat Guards)
- Local communities (Gram Panchayats, SHGs)

3. Eco-Engineering Interventions: Use of Local Materials and Low-Cost Structures

This approach uses natural and locally available materials (like stones, bamboo, and vegetation) to build eco-friendly, cost-effective water conservation structures, such as:

- Contour trenches,
- Brushwood check dams,

- Loose boulder structures,
- Vegetative bunds,

These structures reduce soil erosion, slow down water flow, and promote infiltration restoring the hydrology of the degraded forest slopes.

4. **Vegetation Restoration for Dust Control:**

Plantation of native moisture-tolerant grass and shrub species to suppress dust and enhance root-zone moisture.

5. **Monitoring & Documentation**

To enable replication and knowledge sharing, the project will produce:

- Before-and-after documentation (photos, videos)
- Case studies of successful water conservation , etc.,
- User-friendly manuals on water harvesting and plantation techniques

Expected Outcomes

➤ **Improved Air Quality:**

Increasing vegetation around the cement plant will trap dust particles and pollutants, acting as a natural air filter. Moisture restoration will help settle dust, significantly improving ambient air quality.

➤ **Enhanced Water Availability:**

Structures like check dams and trenches will help rainwater percolate into the ground. This will recharge groundwater, restore springs, and ensure year-round availability of water for both people and ecosystems.

➤ **Soil Moisture Improvement:**

Water conservation techniques will retain soil moisture for longer durations. This will support the growth of native vegetation and help degraded forest areas regenerate more effectively.

➤ **Ecological Stability:**

The interventions will lead to healthier and denser forest cover, reduce soil erosion, and support wildlife habitats. Improved biodiversity and microclimate will create a resilient and balanced local ecosystem.

➤ **Community Empowerment:**

Local communities, including Self-Help Groups (SHGs) and Panchayats, will be trained in eco-friendly practices. Their involvement in planning, water budgeting, and monitoring will ensure long-term sustainability and ownership of the project.

Conclusion and Way Forward

This proposal offers a strategic and holistic approach to address three interlinked challenges deteriorating air quality, increasing water scarcity, and ecosystem degradation in the industrially influenced zone surrounding the ACC Cement Plant, Barmana. By leveraging nature-based solutions, the project emphasizes catchment restoration, vegetative rejuvenation, and community-led conservation, ensuring environmental improvements while fostering sustainable industrial coexistence.

The proposed interventions not only aim to rejuvenate forest catchments and improve soil moisture and water availability, but also to create vegetative buffers that effectively suppress dust, improve air purification capacity, and enhance overall ecological health.

Upon approval and allocation of funds, the Forest Department, Bilaspur will promptly initiate on-ground activities. Clear implementation protocols, robust monitoring mechanisms, and community-based evaluation systems will be put in place to track progress and outcomes.

Divisional Forest Officer
Bilaspur Forest Division
Bilaspur (H.P.)

कायालय ग्राम पंचायत बरमाना 1042 विकास खण्ड सदर जिला
बिलासपुर, (हि०प्र०)

आज दिनांक 21/07/2025 को ग्राम पंचायत बरमाना की बैठक प्रधान श्रीमति पूजा देवी जी की अध्यक्षता मे सम्पन्न हुई जिसमे निम्नलिखित कार्यवाही अमल मे लायी गयी और सदस्य उपस्थिति 13/13 दर्ज की गयी।

प्रस्ताव संख्या :- 05 राष्ट्रिय हरित अधिकरण के विकास कार्य करवाने बारे।

अध्यक्ष महोदय द्वारा प्रस्ताव रखा कि दिनांक 15/07/25 को सहायक आयुक्त एवं खण्ड विकास अधिकारी जी व् कनिष्ठ अभियंता तथा NGT के अधिकारियों द्वारा ग्राम पंचायत बरमाना का मयुक्त निरिक्षण किया गया जिसमें पंचायत क्षेत्र में कुछ पर्यावरण सम्बन्धी विकास कार्य करवाए जाने है | उपस्थित सदस्यों ने विचार विमर्श कर निर्णय लिया कि ग्राम पंचायत में निम्नलिखित विकास करवाए जाने की सिफारिस की :-

क्रम संख्या	कार्य का नाम	संख्या	अनुमानित लागत
1	सेग्रीगेशन शेड	10	500000
2	अपवर्धन रूट ज़ोन नालग	1	296000
3	अपवर्धन रूट ज़ोन लघट	1	296000
4	निर्माण सोक पिट गाँव नालग	10	160000
5	निर्माण सोक पिट गाँव लघट	6	96000
6	निर्माण सोक पिट गाँव बरमाना	10	160000
7	निर्माण सोक पिट गाँव भटेड उपरली	10	160000
8	निर्माण सोक पिट गाँव खतेड	10	160000
9	नि. ड्रेन प्यार सिंह के घर से होती हुई कौशल्या के घर से होती हुई ACC ड्रेन तक	1	90000
	TOTAL		1918000

प्रस्ताव सर्वसहमति से अनुमोदित एवं पारित है।

ग्राम पंचायत बरमाना
विकास खण्ड सदर,
जिला बिलासपुर (हि.प्र.)

प्रधान *Pujadevi*
ग्राम पंचायत/बरमाना
विकास खण्ड सदर,
जिला बिलासपुर (हि.प्र.)

1043

Annexure II

No./Acctt/ NGT/
HP Forest Department

From:- Divisional Forest Officer,
Bilaspur Forest Division,
District Bilaspur, HP

To:- Regional Officer,
HPSPCB Regional Office Bilaspur,
District Bilaspur, HP

Dated Bilaspur, the

25/09/2025

Subject:-

OA No. 1332/2024 titled as Kashmir Singh Vs State of HP & Ors. pending before NGT, New Delhi.

Memo:-

This is w.r.t. video conference held on 29.09.2025 at 1:00 PM regarding committee meeting to deliberate on the action plans submitted by HPPCB on the subject matter.

2. As direction received during the video conference, the remedial action plan/ budget in respect of proposal submitted by this office is as under:-

Range/Block/ Beat	Name of Forest	Component	Particular of work approved	Dimension (in Rmt.)	Quantity (in Nos.)	Amount (In Rs.)	Remark
Sadar/Panjgain/ Jamthal	DPF C1a Jamthal	Afforestation	Plantation 400 Tall Plant over 02 Ha. area	Hectare	02	160000	Work will be executed in the month of July 2026
			Total (Afforestation):-			160000	
Sadar/Panjgain/ Jamthal	DPF C1a Jamthal (61.8 Ha.)	Catchment area treatment	Preparation of Gradonial Trenches/ Staggrd trenches	0.45mtr x 0.45 mtr	3000	300000	Work will be completed in the current Financial Year i.e. 2025-26
Sadar/Panjgain/ Jamthal	DPF C1a Jamthal (Sada Ka Naal)		Brush wood check dams	-	8	24000	
Sadar/Panjgain/ Jamthal	DPF C1b Jamthal (90 Ha.)		Preparation of Gradonial Trenches/ Staggrd trenches	0.45mtr x 0.45 mtr	3300	330000	
Sadar/Panjgain/ Jamthal	DPF C1b Jamthal (90 Ha.) (Slapar Pull Nalla)		Brush wood check dams	-	10	30000	
Sadar/Panjgain/ Jamthal	DPF C1b Jamthal (Near Slapar Pull)		Vegetative bunds	-	L/s	8000	
Sadar/Panjgain/ Jamthal	UPF Jamthal (58 Ha.)		Preparation of Gradonial Trenches/ Staggrd trenches	0.45mtr x 0.45 mtr	800	80000	
Sadar/ Panjgain/ Panjgain	UPF Dhaun Kothi (39.16 Ha.)		Preparation of Gradonial Trenches/ Staggrd trenches	0.45mtr x 0.45 mtr	800	80000	

Sadar/ Panjgain/ Panjgain	UPF Dhaun Kothi (39.16 Ha.) (Dhaun Kothi Nala)		Brush wood check dams	-	8	24000	
Sadar/ Panjgain/ Panjgain	UPF Dhar Tatoh (298.9 Ha.) (Dhar Tatoh Nalla)		Brush wood check dams	-	8	24000	
Sadar/ Panjgain/ Panjgain	UPF Dhar Tatoh (298.9 Ha.)		Preparation of Gradonial Trenches/ Stagred trenches	0.45mtr x 0.45 mtr	1000	100000	
			Total (Catchment area treatment)			1000000	
Sadar/ Panjgain/ Panjgain	UPF Dhar Tatoh (298.9 Ha.)	Water Harvesting Structures	C/o Earthen Farm Pond	10 mtr x 10 mtr x 2 mtr	2	50000	Work will be completed in the current Financial Year i.e. 2025-26
Sadar/ Panjgain/ Panjgain	UPF Dhaun Kothi (39.16 Ha.)		C/o Earthen Farm Pond	10 mtr x 10 mtr x 2 mtr	2	50000	
Sadar/Panjgain/ Jamthal	DPF C1b Jamthal		C/o Earthen Farm Pond	10mtr x 10mtr x 2 mtr	4	100000	
Sadar/Panjgain/ Jamthal	DPF C1a Jamthal		C/o Earthen Farm Pond	10 mtr x 10 mtr x 2 mtr	3	75000	
Sadar/Panjgain/ Jamthal	UPF Jamthal (58 Ha.)		C/o Earthen Farm Pond	10 mtr x 10 mtr x 2 mtr	1	25000	
				Total (Water Harvesting Structures)			
Sadar/Panjgain/ Jamthal	DPF C1b Jamthal	Soil Conservation Measures	Shrub/ grass hedging, Vegetative erosion barrier	-	L/s	40000	Work will be completed in the current Financial Year i.e. 2025-26
			Total (Soil Conservation Measures)			40000	
			G.Total:-			1500000	

It is further certified that no other funding is available for the proposed action points in the areas. It is also requested kindly allot the funds to this officer at your earliest, so that work may be completed within timeline framed for the purpose.

This is for favour of information and necessary action at your end, please.

Yours faithfully,

Deputy Conservator of Forests,
Bilaspur Forest Division,
Ph. No.: 01978-224809
Email:- head-fordivbil-hp@hp.gov.in

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To,

Regional office,
Pollution Control Board
BILASPUR

Sub:- Remedial Action Plan -Barmana, Bilaspur

Respected Sir/ Madam

As per direction given in VC dated 25/09/25
the remedial action plan is as under:-

1	Quantified action point, for ex. Number of earthen farm pond, number of segregation shed etc. (Quantum of work)	1. 10 No collection center 2. 2 no. Root Zone
2	Detailed budget break up against the proposed action points	1. Collection center 10@50000=500000 2. Upgradation Root zone laghat =296000 3. Upgradation Root zone nalag=296000
3	Declaration that no other finding is available for the proposed action points in the area	Only fund of NGT will be used.
4	Timelines for each	Within six month after receiving of total fund to panchayat.

It is further certified that no other funding is available for the proposed action point in the area. It is also requested kindly allot the fund to this office at the earliest.
Thanks



सचिव
ग्राम पंचायत बरमाना
विकास खण्ड सदर,
जिला बिलासपुर (वि.प्र.)